Crude Steel Production ('OOOT)

2015-16	2016-17	2017-18	April-Nov.'18
14280	14496	15019	10465

The details of Plant-wise increase in production capacity of Modernisation and Expansion is as under:-

Plant	Crude Steel Capacity prior to Modernisation and Expansion (Mtpa)	Expanded Crude Steel Capacity after Modernisation and Expansion (Mtpa)
Bhilai Steel Plant	3.93	7.0
Rourkela Steel Plant	1.9	4.2
Durgapur Steel Plant	1.8	2.2
Bokaro Steel Plant	4.36	4.61
IISCO Steel Plant	0.5	2.5
Salem Steel Pant	-	0.18
Alloy Steel Plant	0.23	0.5
Visvesvaraya Iron and Steel Plant	0.12	0.2
PLANTS TOTAL	12.84	21.39

## Weavers registered/enrolled under MGBBY

- 2391. SHRI PARIMAL NATHWANI: Will the Minister of TEXTILES be pleased to state:
- (a) the number of weavers registered/enrolled under the Mahatma Gandhi Bunkar Bima Yojana (MGBBY);
- (b) the number of weavers provided benefits of insurance in the case of natural as well as accidental death and in case of total and partial disability; and
- (c) the steps taken to provide the benefits to all the beneficiaries in an effective manner?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) 11,25,527 number of handloom weavers/workers have been enrolled under the Mahatma Gandhi Bunkar Bima Yojana (MGBBY) across the country during the last three years and current year.

(b) 9,445 number of handloom weavers/workers have been provided insurance

Unstarred Questions

benefits in the case of natural death, accidental death, and in case of total and partial disability across the country during the last three years and current year.

(c) To provide the benefits to all handloom weavers/ workers in an effective manner, Hastkala Sahyog Shivirs have been organized in handloom clusters across the country for creating awareness and enrollment under the Scheme in association with State Governments and LIC. The claim benefits are provided by LIC of India directly into the bank account of beneficiaries through Direct Benefit Transfer (DBT).

## **Funds allocation towards ATUFS**

- 2392. SHRI MAHESH PODDAR: Will the Minister of TEXTILES be pleased to state:
- (a) what has been the fund allocation towards Amended Technology Upgradation Fund Scheme (ATUFS) for both committed liabilities and new cases;
- (b) whether Government has disbursed the whole of committed support under ATUFS, if so, the details thereof;
- (c) if not, when Government is going to disburse the funds towards these unpaid committed liabilities; and
- (d) whether the delay in payment of committed liabilities has severely stressed the textile industry?
- THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) Under Amended Technology Upgradation Fund Scheme (ATUFS), ₹ 17,822 crore has been allocated of which Rs. 5,151 crore is for new cases under ATUFS and ₹ 12,671 crore is for estimated committed liabilities.
- (b) to (d) Under ATUFS, after issuance of Unique Identification (UID) Number against the application, the unit has to complete installation of the machinery and make a request for joint inspection. Subsidy is released after verification of installed machinery and commencement of production by a Joint Inspection Team (JIT). Under ATUFS, a total of 6611 UIDs with a subsidy requirement of ₹ 1801.88 crore have been issued. An amount of ₹ 6.18 crore pertaining to 40 UIDs have been released so far after joint inspection. With a view to streamline and further simplify the process to avail subsidy, the guideline of ATUFS has been modified and issued on 02.08.2018.

## Skilling and up-skilling in textile sector

- 2393. SHRI M.P. VEERENDRA KUMAR: Will the Minister of TEXTILES be pleased to state:
  - (a) whether Government has planned for skilling and up-skilling an estimated